

Tripura Appropriation Act, 2007

04 of 2007

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Tripura Appropriation Act, 2007

04 of 2007

AN ACT to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the Services of the financial year 2007-2008. BE it enacted by the Legislative Assembly of Tripura in the fifty-eighth year of the Republic of India as follows: -

1. Short Title :-

This Act may be called the Tripura Appropriation Act, 2007.

2. Withdrawal Of A Sum Of Rs.4623,74,33,000 Out . Of The Consolidated Fund Of The State Of Tripura For The Financial Year 2007-2008 :-

From and out of the Consolidated Fund of the State of Tripura, there may be withdrawn sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sum of Rupees four thousand six hundred twenty three crores seventy four lakhs thirty three thousands only towards defraying the several charges which will come in course of payment during the financial year 2007-2008 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

3. Appropriation :-

The sums authorized to be withdrawn from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

THE SCHEDULE

(See Section (2 & 3)

Tripura Bill No. 3 of 2007

1	2	3		
No. of Votes	Services and purposes	Sum Not exceeding		
		Charged on the Consolidated Fond	Voted by Assembly	Grand Total

		Revenue	Capital	Total	Revenue	Capital	Total	
1	Department of Parliamentary Affairs	950	0	950	66850	0	66850	67800
2	Governors Secretariat	17821	0	17821	0	0	0	17821
3	General Administration(S.A)	0	0	0	213447	400	213847	213847
4	Election Department	0	0	0	97700	0	97700	97700
5	Law Department	0	0	0	156500	50000	206500	206500
6	Revenue Department	0	0	0	642930	81536	724466	724466
7	GA(AR) Department	0	0	0	12946	0	12946	12946
8	General Administration (P&T)	16000	0	16600	6000	0	6000	22600
9	Statistics	0	0	0	26350	1500	27850	27850
10	Home Department	0	0	0	3326350	301000	3627350	3627350
11	Transport Department	0	0	0	13400	228200	241600	241600
12	Cooperation Department	459	1400	1859	86303	14139	100442	102301
13	Public Works (R&B)	304000	240000	544000	1963200	1806600	3769800	4313800
14	Power Department	0	0	0	11100	977700	983800	988800
15	Public Works (WR)	16800	12300	29100	635502	377018	1012520	1041620
16	Health	0	0	0	540554	845356	1385910	1385910
17	LC AT. Department	0	0	0	126313	4593	130906	130906
18	General Administration (Political)	0	0	0	13748	100	13848	13848
19	Tribal Welfare Department	0	0	0	2159227	2730608	4839395	4889895
20	Welfare of Scheduled Castes	500	900	1400	756970	1455567	222537	2213937
21	Food & Civil Spplies	0	0	0	144217	7380	151397	151597
22	Relief Rehabilitation	0	0	0	112623	0	112623	112623
23	Panchayat Raj	0	0	0	581994	400	532394	58235.1
24	Industries & Commerce	0	0	0	204003	174750	378753	370753
25	H.H.& Sericulture	0	0	0	82564	21688	104252	101252
26	Fisheries	0	0	0	170634	200	170834	170834
27	Agriculture	3000	100	3100	748988	275200	1024188	1027288
28	Horticulture	2125	0	2125	147030	15910	162940	165063
29	Animal Resource Development	0	0	0	303324	50403	353732	353732
30	Forest	0	0	0	333622	75666	409288	409288
31	Rural Development	150	800	950	926361	100800	1027151	1023111
32	T.R.P.&P.G.P,	0	0	0	48120	0	48320	48120
33	Science/Technology & Environment	0	0	0	24500	22564	47064	47064
34	Planning and Coordination	0	0	0	36760	1311000	1347760	1347760
35	Urban Development	0	0	0	437165	0	437165	437165
36	(Home) Jail Department	0	0	0	93340	80111	173451	173451
37	Labour Organisation	0	0	0	30400	0	30400	30400
38	G.A.(PTG & STY) Department	0	0	0	63300	100	63400	63400
39	Education (Higher)	0	0	0	362588	20544	383132	383132

